

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3786
ANSWERED ON:16.05.2006
REHABILITATION SCHEME OF NTC
Oram Shri Jual

Will the Minister of TEXTILES be pleased to state:

- (a) whether the National Textile Corporation has launched a rehabilitation scheme;
- (b) if so, whether any review has been made on the implementation of the scheme; and
- (c) if so, the outcome thereof in terms of revival of the mills and modernization of viable mills under NTC?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN)

(a) : Yes, Sir. The Board for Industrial and Financial Reconstruction (BIFR) had approved a Revival Scheme for National Textile Corporation (NTC) in respect of its 8 subsidiary Corporations and the Government had approved a Revival Scheme for the 9th subsidiary corporations, thus covering all 119 mills of NTC. Out of 119 mills, 65 mills, identified as unviable in BIFR/GOI approved schemes, have been closed under ID Act and 2 mills located in Pondicherry have been transferred to the State Govt. of Pondicherry. Thus, NTC, presently is having 52 potentially viable mills.

(b) & (c) : The Schemes approved by BIFR are under implementation. While reviewing the implementation of earlier approved Schemes in respect of balance 52 mills, the Government decided to modernize 22 mills at an estimated cost of Rs 530 crores by NTC itself through sale of surplus assets and 29 mills are available for revival through joint venture with private partnership. Besides this, it has been decided to construct an India International Trade Tower on the land of 1 mill in Mumbai. NTC has already started modernization of mills by placing orders for machinery.